

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **23.09.2026** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. Mention will be permitted only after notice (written or oral) to the other side.
2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.
3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio

For Exploring Possibility of Settlement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 66/2022 For Stay IA No. 712/2022 For Additional docs. IA No. 542/2024	K Vaidyalingam& 5 Ors Vs SK Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
2.	Comp App (AT) (CH) No. 67/2022 For Stay IA No. 713/2022	K Vaidyalingam& 4 Ors Vs SK Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5
3.	Comp App (AT) (CH) No. 68/2022 For Stay IA No. 714/2022	K Vaidyalingam& 5 Ors Vs SK Ganesan & 7 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
4.	Comp App (AT) (CH) No. 69/2022 For Stay IA No. 715/2022	K Subramani & 2 Ors Vs SK Ganesan & 10 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
5.	Comp App (AT) (CH) No. 70/2022 For Stay IA No. 716/2022	K. Subramani & 2 Ors Vs SK Ganesan & 8 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
6.	Comp App (AT) (CH) No. 71/2022 For Stay IA No. 717/2022	K. Subramani & 2 Ors Vs SK Ganesan & 11 Ors WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1-R3 R5
7.	Comp App (AT) (CH) No. 72/2022 For Stay IA No. 718/2022 For Additional docs. IA No. 1196/2024	K. Subramani & 2 Ors Vs SK Ganesan & 12 Ors WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4

8.	Comp App (AT) (CH) No. 73/2022 For Stay IA No. 719/2022	K Vaidyalingam & 5 Ors Vs SK Ganesan & 5 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
9.	Comp App (AT) (CH) No. 74/2022 For Stay IA No. 720/2022	C Gopal Vs SK Ganesan & 13 Ors. WITH	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5
10.	Comp App (AT) (CH) No. 75/2022 For Stay IA No. 721/2022	C Gopal & Anr Vs SK Ganesan & 13 Ors. WITH	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
11.	Comp App (AT) (CH) No. 78/2022 For Stay IA No. 726/2022 Leave to file IA No. 727/2022 For Additional docs. IA No. 1197/2024	S Arun Vs SK Ganesan & 4 Ors WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1
12.	Comp App (AT) (CH) No. 80/2022 For Stay IA No. 730/2022	K Subramani Vs SK Ganesan & 3 Ors. WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1
13.	Contempt Case (AT) (CH) No. 2/2023 in Comp App (AT) (CH) No. 80/2022	SK Ganesan Vs K Subramani & 3 Ors. WITH	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan R3 Mr. Vikram P Jain R4
14.	Contempt Case (AT) (CH) No. 3/2023 in Comp App (AT) (CH) No. 78/2022	SK Ganesan Vs S Arun & 4 Ors	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan R3 Mr. Vikram P Jain R5

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT) (CH) (Ins) No. 472/2026 For Condone Delay IA No. 1335/2026 For Stay IA No. 1336/2026	Sarita Boorugu Vs State Bank of India, SAMB, Bengaluru & 2 Ors	Ms. Aakanksha Nehra	
16.	Comp App (AT) (CH) (Ins) No. 475/2026 For Stay IA No. 1343/2026 For Condone Delay IA No. 1344/2026 For Exemption IA No. 1345/2026	S. Bhaskar Rao (Deceased) through Legal Rep S Kanyakumari & Anr. Vs Dr. Kondapalli Venkat Srinivas, Liquidator, Sai Bhaskar Irons Ltd & 2 Ors.	Mr. Bendi Raviteja	
17.	Comp App (AT) (CH) No. 96/2026 For Urgent Listing IA No. 1370/2026 For Direction IA No. 1371/2026 For Exemption IA No. 1372/2026	Krishnam Raju Kalidindi Vs Krisani Bio Sciences Pvt Ltd & 22 Ors.	Mr. Amir Bavani	

18.	Comp App (AT) (CH) (Ins) No. 473/2026 To Dispense with IA No. 1338 & 1340/2026 For Stay IA No. 1339/2026 (Interim Order)	R Kumar Suspended Director of Regma Ceramics Pvt Ltd Vs Bhanu Cerglaze Pvt Ltd & Anr.	Mr.S Sathiyamarayanan	
19.	Comp App (AT) (CH) (Ins) No. 322/2026 For Stay IA No. 932/2026	S Selvanayagam, Personal Guarantor Vs Redington (India) Ltd & 2 Ors. WITH	Mr. BSV Prakash Kumar	Mr.Santhosh Ukku R1
20.	Comp App (AT) (CH) (Ins) No. 323/2026 For Stay IA No. 935/2026	S Selvanayagam, Personal Guarantor Vs Redington (India) Ltd & Anr.	Mr. BSV Prakash Kumar	Mr.Santhosh Ukku R1

Notice before Admission

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) (Ins) No. 419/2026	Assistant Commissioner of State Taxes Vs Shivadutt Bannanje, Liquidator of Falcon Tyres Ltd	Mr. Adarsh Ramanujan	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	IA No. 1253/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 126/2021 For Interim Injunction IA No. 224/2021	Indus Ind Bank Ltd Vs IVRCL Ltd & Anr	Mr. R Imayavaramban	Mr. Nityavendhan K
23.	IA No. 1311/2026 (For Condone Delay) & IA No. 1312/2026 (To Implead) in Comp App (AT) (CH) (Ins) No. 465/2026 For Stay IA No. 1310/2026 For Additional Docs IA No. 1313/2026	Late Veronica Mary Machado, Rep by her Legal Rep Neil Machado & 3 Ors. Vs Girish Kambadaraya, RP of Canopy Estates Pvt Ltd WITH	Mr. Ajesh Kumar Shankar	
24.	IA No. 1314/2026 (For Condone Delay) & IA No. 1316/2026 (To Implead) in Comp App (AT) (CH) (Ins) No. 466/2026 For Stay IA No. 1315/2026 For Additional Docs IA No. 1317/2026	Late Veronica Mary Machado, Rep by her Legal Rep Neil Machado & 3 Ors. Vs Girish Kambadaraya, RP of Canopy Estates Pvt Ltd	Mr. Ajesh Kumar Shankar	

25.	Comp App (AT) (CH) (Ins) No. 468/2025 For Stay IA No. 1333/2025 To dispense with IA No. 1334/2025 For Interim Injunction IA No. 454/2026	HDFC Ltd, Now known as HDFC Bank Ltd. Vs S Amarendran, RP Sabari Realtors Pvt Ltd & 2 Ors. WITH	Mr. N Ravishankar Vallatharasu	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R3
26.	Comp App (AT) (CH) (Ins) No. 469/2025 To dispense with IA No. 1335/2025 For Stay IA No. 1336/2025 For Interim Injunction IA No. 455/2026	HDFC Ltd, Now known as HDFC Bank Ltd Vs S Amarendran, RP Sabari Realtors Pvt Ltd & 2 Ors WITH	Mr. N Ravishankar Vallatharasu	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R2
27.	Comp App (AT) (CH) (Ins) No. 470/2025 For Exemption IA No. 1337/2025 For Stay IA No. 1338/2025	Usha K Jolly Charitable Trust Vs S Amarendran & 5 Ors	Mr. S Rajasekar	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R2 Mr. Vishnu Mohan R3 R5
28.	Comp App (AT) (CH) (Ins) No. 358/2026 For Stay IA No. 1012/2026 (Interim Order)	S Swaminathan Vs Indian Bank & Anr. WITH	Mr. R Bharadwajarama subramaniam	
29.	Comp App (AT) (CH) (Ins) No. 359/2026 For Stay IA No. 1013/2026 (Interim Order)	SP Bhooma Vs Indian Bank & Anr.	Mr. R Bharadwajarama subramaniam	
30.	Comp App (AT) (CH) (Ins) No. 421/2026	Indian Bank Vs TR Viswanathan	Mr. T Ravichandran	
31.	Comp App (AT) (CH) (Ins) No. 374/2026 For Stay IA No. 1069/2026 For Additional Docs IA No. 1137/2026 (Interim Order)	Prashanth Boorugu Vs State Bank of India & Anr. WITH	Ms. Aakanksha Nehra	Mr. ML Ganesh For Caveator
32.	Comp App (AT) (CH) (Ins) No. 375/2026 For Stay IA No. 1071/2026 For Additional Docs IA No. 1139/2026 (Interim Order)	Sarita Boorugu Vs State Bank of India & Anr.	Ms. Aakanksha Nehra	Mr. ML Ganesh For Caveator

Admission – Notice Ordered

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
33.	Comp App (AT) (CH) (Ins) No. 460/2025	Green Morning Horticulture Pvt Ltd Vs Lakshmi Infrastructure & Developers India Pvt Ltd	Mr. Praveen Jain	

For Hearing (Part Heard)

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
34.	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Vacate Stay IA No. 671/2024 Part-Heard	VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd & 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani – R1 Khaitan Legal Associates-R2 & R3
B. Without Interim Order				
35.	Comp App (AT) (CH) No. 41/2024 Part- Heard	R Aruna & 3 Ors Vs Union of India, Through Serious Fraud Investigation Office (SFIO)	Mr. S Vedhavel	Mr. B Mohan

Old Cases

(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
36.	Comp App (AT) (CH) No. 33/2021 For Interim Injunction IA No. 720/2025 For Direction IA No. 1282/2025 Delay in re-filing the IA IA No. 1283 & 1284/2025	Badigeri John Davidson & 4 Ors. Vs Ceylon and India General Mission & 9 Ors	Mr. K. Ezhumalai (Vakalat not filed)	Mr. Raghuram Cadambi Ms. Pearl Mathijia R1 R5
37.	Comp App (AT) (CH) No. 36/2022	PA Hamza Vs TP Anil Kumar&11 Ors	Ms. Harshini Jhothiraman	Mr. Prateek Kumar R1- R4 Mr. Alishan Naqvee R5- R12
38.	Comp App (AT) (CH) (Ins) No. 106/2022	G Sreevidhya Vs Karismaa Foundations Pvt Ltd	Mr. R Parthasarathy	Mr. Udian Sharma
39.	Comp App (AT) (CH) No. 106/2022	PM Johny Vs KJ Paul & 3 Ors	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar Dr. KS Ravichandran R1- R3
40.	Comp App (AT) (CH) (Ins) No. 353/2022 For Stay IA No. 799/2022 & 929/2025	K Subramanian Vs K Parameswaran Nair, Erst. RP & Suspended Liquidator of Sree Bhadra Parks& Resorts Ltd & 5 Ors	Mr. TK Bhaskar	Mr. Vinod PV Ms. Reetha D - R1

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
41.	Comp App (AT) (CH) (Ins) No. 73/2024 For Stay IA No. 211/2024 For Exemption IA No. 209 & 210/2024	Octopus Productions Pvt Ltd Vs Enforcement Directorate, Through Joint Director, Hyderabad Zonal Office & 5 Ors WITH	Mr. Pawan Jhabakh	Mr. Cibi Vishnu R1 Mr. Mayur Mundra R2 Mr. RS Dhuriyan- R6
42.	Comp App (AT) (CH) (Ins) No. 74/2024 For Stay IA No. 212/2024 For Exemption IA No. 213 & 214/2024 For Direction IA No. 489 & 964/2025 To Vacate Stay IA No. 953/2025 For Urgent Hearing IA No. 1449/2026	SREI Multiple Assets Investment Trust Vision India Fund, SRA of Deccan Chronicles Holdings Ltd. Vs Enforcement Directorate, Through Joint Director, Hyderabad Zonal Office & 7 Ors	Mr. A Ram Kumar	Mr. Cibi Vishnu R1 Mr. Mayur Mundra R2 Mr. RS Dhuriyan R5 Mr. Gaurav Chatterjee R7 Mr. Shabbeer Ahmed R8
43.	Comp App (AT) (CH) (Ins) No. 461/2024 For Stay IA No. 1259/2024	Anurag Kumar Sinha Erstwhile RP of the Corporate Debtor Vs State Bank of India, SAMB, Chennai & 3 Ors	Mr. Vikram P Jain	Mr. M Machar Rao- R4
44.	Comp App (AT) (CH) (Ins) No. 581/2025 For Stay IA No. 1652/2025	Rajalakshmi Varadarajan Liquidator of JKS The Banyaan (P) Ltd. Vs Dinesh Kothari Suspended Director of JKS The Banyaan Pvt Ltd & 2 Ors. WITH	Mr. B Dhanaraj	Mr. K Pawan Jhabakh R1 R2 Ms. Abitha Banu
45.	Comp App (AT) (CH) (Ins) No. 609/2025 For Stay IA No. 1696/2025 For Stay IA No. 338 & 727/2026 (Interim Order)	Dinesh Kothari Suspended Director, JKS The Banyaan Pvt Ltd & 2 Ors Vs Rajalakshmi Vardarajan, Liquidator of JKS The Banyaan Pvt Ltd WITH	Mr. K Pawan Jhabakh	Mr. B Dhanaraj
46.	Comp App (AT) (CH) (Ins) No. 626/2025	Bank of Baroda Vs Dinesh Kothari Suspended Director of JKS The Banyaan Pvt Ltd & 2 Ors	Ms. A Vidya	Mr. Pawan Jhabakh R1 R2 Mr. B Dhanaraj R3

B. Without Interim Order				
47.	Comp App (AT) (CH) (Ins) No. 19/2024 For Stay IA No. 66 & 714/2024	Union Bank of India, SAMB Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd	Mr. Bhagavath Krishnan	Ms. Lakshana Viravalli
48.	Comp App (AT) (CH) No. 85/2024 For Direction IA No. 1267/2024 For Stay IA No. 1268/2024	Gramox Paper&Boards Pvt Ltd Vs CSON Paper Mills Pvt Ltd	Ms. Simren Patel	Mr. Isaac Thomas
49.	Comp App (AT) (CH) No. 73/2026 For Stay IA No. 999/2026	Gramox Paper and Boards Ltd Vs CSON Paper Mills (P) Ltd., Rep by its Managing Director MC Joseph	Ms. Simren Patel	Mr. Isaac Thomas
50.	Comp App (AT) (CH) (Ins) No. 193/2024 For Stay IA No. 523/2024	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G, RP of Krathi Edifice Pvt Ltd & Anr WITH	Mr. S. Shaminath	Mr. Asad Hussain- R1
51.	Comp App (AT) (CH) (Ins) No. 277/2025 For Stay IA No. 782/2025	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G, RP of Krathi Edifice Pvt Ltd & Anr	Mr. S Shaminath	Mr. Asad Hussain- R1
52.	Comp App (AT) (CH) No. 10/2025 To dispense with IA No. 137/2025	Big Bang Boom Solutions Pvt Ltd Vs Centauri Composites Pvt Ltd & Anr.	Mr. R Sivaraman	Mr. BV Satish Kumar, PCS- R1 R2
53.	Comp App (AT) (CH) (Ins) No. 59/2025 For Direction IA No. 206/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt Ltd & Anr WITH	Mr. P Rajkumar Jhabakh	Mr. Pranava Charan R1 Mr. Sajen Thampan R2
54.	Comp App (AT) (CH) (Ins) No. 63/2025 For Direction IA No. 214/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt Ltd & Anr WITH	Mr. P Rajkumar Jhabakh	Mr. Pranava Charan R1 Mr. Liju V Stephen – R2

55.	Comp App (AT) (CH) (Ins) No. 84/2025 For Direction IA No. 241/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt Ltd. & Anr	Mr. P Rajkumar Jhabakh	Mr. Pranava Charan R1 Mr. Bijoy P Pulipra R2
56.	Comp App (AT) (CH) (Ins) No. 461/2025	CRC Infratech & Services LLP Vs Fourth Generation Information Systems Ltd	Mr. Y Suryanarayana	Mr. M Maharshi Viswaraj

12:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
57.	Comp App (AT) (CH) No. 74/2026 For Exemption IA No.1001 & 1002/2026 For Stay IA No. 1003/2026 For Direction IA No. 1004/2026	MBG Commodities Pvt Ltd & 3 Ors. Vs Ashok Kumar Mandhani & 8 Ors. WITH	Ms. Nishtha B	Mr. Krishna Vennelakanti R1-R5
58.	Comp App (AT) (CH) No. 75/2026 For Stay IA No. 1006/2026 For Exemption IA No. 1007/2026 Interim Relief IA No. 1008/2026 (Interim Order)	Anju Devi Mandhani & Anr. Vs MBG Commodities Pvt Ltd & 10 Ors.	Mr. S Karunamoorthy	Mr. Krishna Vennelakanti R2-R6
59.	IA No. 1268/2026 (For Condone Delay) in Comp App (AT) (CH) No. 90/2026 For Direction IA No. 1267/2026 For Exemption IA No. 1269/2026	Raj Kumar Mandhani Vs MBG Commodities Pvt Ltd & 11 Ors.	Mr. Krishna Vennelakanti	

02:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
60.	Comp App (AT) (CH) (Ins) No. 262/2026 For Exemption IA No. 737 & 740/2026 For Stay IA No. 738/2026	Debashis Bose Vs State Bank of India & Anr. WITH	Ms. Deepika Murali	Mr. Edward James R1
61.	Comp App (AT) (CH) (Ins) No. 263/2026 For Exemption IA No. 742 & 744/2026 For Stay IA No. 743/2026 For Urgent Listing IA No. 1145/2026	Pragya Jhunjhunwala Vs State Bank of India & Anr	Mr. Arun C Mohan	Mr. Edward James R1

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in